

Shashikant Dhamne

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10, Shreeban Society, Opp. Police Ground
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Maharashtra, IndiaReg. No.: IBBI/IPA-001/2017-18/10466
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email: ssdhamne@yahoo.co.in**PUBLIC ANNOUNCEMENT****[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]****FOR THE ATTENTION OF THE STAKEHOLDERS OF KAISHA PACKWELL PRIVATE LIMITED
(Formerly known as SECUREPLAST PRIVATE LIMITED)**

1	NAME OF CORPORATE PERSON	Kaisha Packwell Private Limited (Formerly known as Secureplast Private Limited)
2	DATE OF INCORPORATION OF CORPORATE PERSON	05/11/2019
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	RoC-Goa
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U22190DD2019PTC009857
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	H. No. 2067/107, Flat No. 503, Dunes CHS Ltd, Dunetha, Nani Daman, Daman, Daman and Diu (DD) – 396210, India
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	29/03/2023
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Shashikant Shravan Dhamne, Address: 10, Shreeban, Opp. Police Ground, F. C. Road, Shivajinagar, Pune - 411016, Maharashtra, Email: ssdhamne@yahoo.co.in Telephone no.: 020-25665551 Registration No: IBBI/IPA-001/IPP00237/2017- 18/10466
8	LAST DATE FOR SUBMISSION OF CLAIM	28/04/2023

Notice is hereby given that **Kaisha Packwell Private Limited** (Formerly known as Secureplast Private Limited) has commenced voluntary liquidation on 29th March 2023.

The stakeholders of **Kaisha Packwell Private Limited** (Formerly known as Secureplast Private Limited) are hereby called upon to submit a proof of their claims, on or before 28th April 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Shashikant Shravan Dhamne**Date: 30/03/2023****Place: Pune**